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## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 33 of 2017 in CP No. 17/397-398/NCLT/AHM/2016

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.08.2017

Name of the Company:

Bhupendra Patel & Ors.

V/s.

Hotel Oasis (Surat) Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)		DESIGNATION	REPRESENTATION	SIGNATURE
1.	HITESH BUCH	PCS	For R&	Which
2.	DICIRENC R. DAVE	PCS	Pelihomers	19)

## **ORDER**

Learned PCS Mr. Dhiren Dave present for Original Petitioners. Learned PCS Mr. Hitesh Buch present for Original Respondent No.2 None present for other Respondents.

Both sides PCS agreed for hearing of IA 33/2016 along with CP 17/2016.

Hence, list IA 33/2016 with CP 17/2016 on 12.10.2017 for final hearing.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 31st day of August, 2017.